

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)
PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)/14/95/AMR/2023		95 of IBC	State Bank of India Vs. Mr. Potluri Dhana Vara Lakshman Prasada Rao & Vantage Spinners Private Limited

ORDER

Mr.G.Sanjeeva Reddy, Counsel for the FC present. At request of Mr.G.S.Rama Rao, Counsel to get instructions from the personal guarantor with regard to his appearing in this matter, list the matter on 14.06.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN